

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1790

ANSWERED ON:07.03.2011

PROJECTS UNDER CRF

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Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the funds collected under the Central Road Fund (CRF) during the last three years;
- (b) the criteria adopted for allocation of funds to the States/Union Territories and funds allocated during the last three years, State-wise and UT-wise;
- (c) the number of proposals received from various States/UTs and approved during the said period, State-wise/UT-wise; and
- (d) the time by which all pending proposals are likely to be cleared and the on-going projects likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS(SHRI JITIN PRASADA)

(a) Cess is collected by Ministry of Finance which is first credited to the Consolidated Fund of India and thereafter, Parliament, by appropriation credit such proceeds after adjusting cost of collection to the Central Road Fund (CRF). The CRF is, thereafter, distributed by Planning Commission amongst three Ministries i.e. Ministry of Rural Development, Ministry of Railways and Ministry of Road Transport & Highways in the manner prescribed under Section 10

(vii) of the Central Road Fund Act, 2000. Details of cess collected on petrol and high speed diesel for the years 2007-08, 2008-09 and 2009-10 are given hereunder:-

Year	Amount collected (Rs. in crore)
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2007-08	13264.61
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2008-09	15198.23
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2009-10	16590.68
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(b) Allocation of funds for development of State roads under Central Road Fund (CRF) scheme was made to the States upto 2008-09 on the basis of 60% weightage on consumption of petrol and High Speed Diesel (HSD) oil and 40% weightage on geographical area of the respective State. This was modified w.e.f 2009-10 and the allocation are now made to the States on the basis of 30% weightage on consumption of petrol and High Speed Diesel (HSD) oil and 70% weightage on geographical area of the respective State. State-wise and UT-wise fund accrued under CRF for development of States Roads (other than Rural Roads) for the years 2007-08, 2008-09 and 2009-10 are given in Annexure-I.

(c) to (d) The State/UT-wise details of number of proposals received from various States/UTs Governments and approved under CRF during each of the last three years are given in Annexure-II. The proposals furnished by the respective State Governments under CRF are approved in accordance with Central Road Fund (State Roads) Rules, 2007 subject to overall availability of funds and inter-se priority of works.